IN THE HIGH COURT OF MADHYA PRADESH AT INDORE

BEFORE

HON'BLE SHRI JUSTICE PRANAY VERMA ON THE 18th OF MARCH, 2024

WRIT PETITION No. 5179 of 2012

BETWEEN:-

SULTAN KHAN S/O SHRI SHABBIR KHAN, AGED ABOUT 25 YEARS, OCCUPATION: BUSINESS RAVER MOHALLA SANWER INDORE (MADHYA PRADESH)

....PETITIONER

(BY SHRI)

AND

- 1. PRINCIPAL SECRETARY STATE OF M.P. FOREST DEPARTMENT BHOPAL (MADHYA PRADESH)
- 2. APILIYA ADHIKARI AVM VAN SANRAKSHAK VRATT INDORE (MADHYA PRADESH)
- 3. UP VANMANDALIYA ADHIKARI VAN MANDAL INDORE (MADHYA PRADESH)

सत्यमेव जयते

....RESPONDENTS

(BY SHRI BHUWAN DESHMUKH - GOVERNMENT ADVOCATE)

This petition coming on for admission this day, the court passed the following:

ORDER

None for the petitioner even when the matter is taken up in the second round.

On previous two occasions also time was sought for on behalf of the petitioner which was granted as way of last indulgence and it was made clear that no further adjournment shall be granted.

It is apparent that the petitioner is not interested in prosecution of this

petition which is consequently dismissed for want of prosecution.

(PRANAY VERMA) JUDGE

Shilpa

